

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH:

O.A. No. 10 / 98

Smt. Sutapa Kar

Applicant(S)

- VS -

Union of India & Ors

Respondant(S)

Mr. B. K. Sharma, S. Sarma

Advocate for the Applicant(S)

Mr. A. K. Choudhury, Addl.

Advocate for the Respondant(S)

C.G.S.C

Office Note	Date	Court	Orders
-------------	------	-------	--------

4.2.98

Mr S.Sarma, learned counsel for the applicant seeks time for taking instruction from the applicant. Prayer allowed.

Adjourned to 25.2.98 for consideration of admission.

Member

pg

25.2.98

There is no representation. Adjourned to 4.3.98.

By order

Requisites 4 copies

have been filed.

4.3.98

On the prayer of Mr S.Sarma the case is adjourned till 25.3.98 for admission.

Member

pg

25-3-98

On the of Mr.S.Sarma learned counsel for the applicant case is adjourned till 1-4-98.

Member

lm

26/3

Application is in form and within time

C. P. of Rs. 50/-

deposited vide

IPO/BD No 711/927

Dated 1/1/98

D.P. Registrar

3/1

20/1/98

By 20.1

O.A.10/98

1-4-98

Mr.S.Sarma learned counsel for the applicant prays for adjournment in order to obtain instructions from the applicant

Adjourned for consideration of Admission on 22-4-98.

Member

lm

MA

22.4.98

Mr S.Sarma, learned counsel for the applicant prays for withdrawal of this application with a liberty to file proper application. Mr A.K.Choudhury, learned Addl.C.G.S.C has no objection. Application is dismissed on withdrawal with liberty to file a fresh application.

Member

29.4.98

pg

MA

Copies of the order have been sent to the D/Sec. for issuing the same to the L/Admty of the parties.

29/4 vide issued No. 1206, 1207 dated 1/5/98